

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

1/10

ORDER SHEET

Original APPLICATION NO. 122.....OF 2009

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

TWO

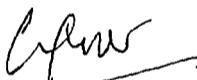
Notes of the Registry


Orders of the Tribunal

26/08/2010

None present for applicant.
Mr. Govind Suthan, proxy counsel for
Mr. Manoj Bhandari, counsel for respondents

The matter was taken up for hearing but learned Advocate of the applicant was not present, nor the applicant was present. The Original Application is, therefore, dismissed in default for non-prosecution.


V. K. KAPOOR
ADMN. MEMBER


Dr. K. B. SURESH
Judicial Member

R/c
Greed
1/9/10

दिनांक २१/११/१९ के आदेशानुसार
पेरी उपस्थिति में दिनांक ११/११/१९
को भाग-II का १.१ नया विवरण प्राप्त ।

अनुभाग अधिकारी
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायपीठ, जोधपुर